172	Written Answers to	[RAJYA SABHA]	Unstarred Questions
1	2		3
9.	Jharkhand		8
10.	Karnataka		3
11	Kerala		1
12	Madhya Pradesh		6
13	Maharashtra		5
14	Manipur		6
15	Meghalaya		7
16	Mizoram		8
17	Nagaland		8
18	Odisha		7
19	Punjab		12
20	Rajasthan		4
21	Sikkim		1
22	Tamil Nadu		7
23	Tripura		1
24	Uttar Pradesh		36
25	Uttarakhand		3
26	West Bengal		14
27	Andaman and Nicoba	ar Islands	1
28	Delhi		1

Indo-Israel MoU on Research Programmes

2282. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(b) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): (a) and (b) Yes, Sir. A Memorandum of Understanding (MoU) between University Grants Commission (UGC) and Israel Science Foundation (ISF) on India-

⁽a) whether it is a fact that Government has signed an MoU with Government of Israel for launching a programme that promotes collaborative research across a wide range of disciplines; and

Israel Joint Research Programme (IIRP) was signed on 2.8.2012 to promote collaborative research across a wide range of disciplines. The initial cooperation for this programme is for a period of five years (2013-2018). The main characteristics of the programme are:-

- It has a broad disciplinary scope and includes Life Sciences, Medicine, Exact Sciences and Technologies, Social Sciences, Humanities and Arts:
- It include funding of workshops and joint research projects;
- Funding is based on the peer review of joint projects;
- It is aimed to support basic research, conducted primarily in academic research institutions;
- Joint management of the evaluation will be under taken by University Grants Commission and All India Council for Technical Education of India and the Israel Science Foundation of Israel; and
- It is governed by a joint steering committee.

Permission for railway crossings for development projects

2283. SHRIMATI SMRITI ZUBIN IRANI: Will the Minister of RAILWAYS be pleased to state:

- whether there is a specific time-frame within which permission for railway crossings for various development projects should be given;
- whether it is also a fact that several proposals for permission for railway crossings for various water supply projects in Gujarat are pending with the railway authorities; and
 - if so, the details thereof? (c)

THE MINISTER OF STATE IN MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): (a) Railways receive requests from various agencies/individuals for crossings of railway tracks for various purposes. Such proposals are examined and permission is granted expeditiously if the proposal is complete, feasible, does not affect safety of trains, and after the party has deposited the required fees and met with all the procedural requirements. As the sponsoring parties take time in complying with the procedural requirements, no target can be set by railways for granting approval to the proposals.

(b) and (c) As at present 126 proposals for permission of railway crossings in Gujarat for water supply projects are under different stages/examination and approvals.